

F. No. J-11017/1/2022-Judicial (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 18<sup>th</sup> April, 2022

**ORDER**

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the earstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
 (R. K. Srivastava)  
 Joint Secretary & Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

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**F. No. J-11017/16/2017-Judicial**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 7<sup>th</sup> November, 2017

**ORDER**

In continuation of this Department's earlier order with even No. dated 11.10.2017, the President is pleased to engage following Advocates as Additional Standing Govt. Counsel for various District & Subordinate Courts in the State of Tripura for conducting Central Govt. litigation (except cases of Railways & Taxation), for a period of three years from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts**  
**in the state of Tripura**

**ADDITIONAL STANDING GOVT. COUNSEL**

Sl. No.	Name of Advocate(S/Shri)	Contact Details	Enrollment No.
<b>District West Tripura</b>			
1.	Biswatosh Dhar	32, No. Netaji Subhash Chandra Road, S/o Sri a. Dhar, Agartala, District West Tripura, Sub Division Sadar, PS-West Agartala, PO Agartala Head Post Office, C/o Shri Aurobindo Enterprize. Mob: 9874576996, 9436458357 Email: biswatoshdhar@gmail.com	D/685/2012
2.	Kartik Darja Jamatia	C/o Smt. Parul Debbarma, Near New Model Girls School, Ujan Abhoynagar, Agartala, West Tripura, West Tripura, Pin-799005. Mob: 9615123513, 9862288892 Email: <a href="mailto:kdjamatia84@gmail.com">kdjamatia84@gmail.com</a>	1053/2008
3.	Debraj Debbarma	C/o Benode Debbarma, Harish Thakur Road, Krishnanagar, Agartala, (West) Tripura, PO- Agartala. Pin-799001. Mob: 9774144731 Email: <a href="mailto:debrajdebbarma175@gmail.com">debrajdebbarma175@gmail.com</a>	Not provided


  
21/11/17



District Unakoti			
4.	Sunirmal Deb	Off. Unakoti Bar Association, Kailashahar, Unakoti, Tripura, Pin- 799277. Mob: 9436530481 Email: sunirmaldeb597@gmail.com	762/2005-06

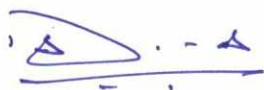
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
 (B. S. Sharma)  
 Assistant Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Kolkata.
3. Shri Himangshu Deb, Asstt. SGI, High Court of Tripura at Agartala.
4. The District Judge of West Tripura and of Unakoti, in the state of Tripura.
5. All the counsel listed above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. One copy to be uploaded on the website of this Department i. e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading "List of emapanelled counsel" for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.

  
 (D. Srinivas)  
 Section Officer (Judicial)  
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